



दिल्ली विधान सभा
Delhi Legislative Assembly

कार्य मंत्रणा समिति
Business Advisory Committee

आठवाँ प्रतिवेदन
Eighth Report

दिनांक: 29 अगस्त, 2011 को प्रस्तुत
Presented on 29th August, 2011

दिल्ली विधान सभा सचिवालय, पुराना सचिवालय, दिल्ली-110054
Delhi Legislative Assembly Secretariat, Old Secretariat, Delhi-110054

समिति की सदस्यता
COMPOSITION OF THE COMMITTEE

1.	डॉ. योगानन्द शास्त्री, माननीय अध्यक्ष Dr. Yoganand Shastri, Hon'ble Speaker	सभापति Chairman
2.	श्री अमरीश सिंह गौतम Shri Amrish Singh Gautam, Hon'ble Deputy Speaker	सदस्य Member
3.	श्री कंवर करन सिंह Shri Kanwar Karan Singh	सदस्य Member
4.	डॉ. नरेन्द्र नाथ Dr. Narender Nath	सदस्य Member
5.	श्री प्रहलाद सिंह साहनी Shri Parlad Singh Sawheny	सदस्य Member
6.	श्री देवेंद्र यादव Shri Devender Yadav	सदस्य Member
7.	श्री साहब सिंह चौहान Shri Sahab Singh Chauhan	सदस्य Member
8.	श्री मनोज कुमार Shri Manoj Kumar	सदस्य Member
9.	डॉ. एस.सी.एल. गुप्ता Dr. S. C. L. Gupta	सदस्य Member

विधान सभा सचिवालय:
Assembly Secretariat:

1	श्री पी.एन. मिश्रा Shri P.N. Mishra	सचिव Secretary
2	श्री लाल मणी Shri Lal Mani	उप सचिव (विधायी) Deputy Secretary (Legislation)

दिल्ली विधान सभा सचिवालय, पुराना सचिवालय, दिल्ली-110054
Delhi Legislative Assembly Secretariat, Old Secretariat, Delhi-110054

Delhi Legislative Assembly

Eighth Report of Business Advisory Committee

Meeting of the Business Advisory Committee was held on Friday, 26th August, 2011 at 11.00 A.M. in the Chamber of Hon'ble Speaker.

I. Obituary References: The Committee decided that the House would pay homage to Shri Brij Mohan Tufan, Member Metropolitan Council (1977-80) and Shri Satish Saxena, Member Metropolitan Council (1983-90); on the First Day of the session i.e. 29th August, 2011.

II. Reports of the House Committee:

The Committee decided that reports of the following Committees will be presented and adopted in the House during this session:

1. 8th Report of Business Advisory Committee
2. 8th Report of the Committee on Private Member's Bills and Resolutions
3. First Report of Rules Committee
4. Second Report of Assurance Committee

III. Government Business:

The Committee was apprised that the Legislative Assembly Secretariat has received notices of two Government Bills namely, 1. "**The Code of Criminal Procedure (Delhi Amendment) Bill, 2011**" and 2. "**The Delhi Value Added Tax (Second Amendment) Bill, 2011**". The Committee decided that these bills shall be listed for introduction and passing during this session. If notices of any other Government Bills will be received in time, they would also be considered for introduction.

IV. Short Duration Discussion:

The Committee was informed that Forty-two notices of Short Duration Discussion have been received from Hon'ble Members. The Committee decided that following 04 issues would be discussed in the ensuing session as under:

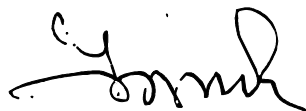
Sl No.	Name of the Member	Subject	Date
1.	Shri Sahab Chauhan Shri Karan Tanwar Dr. S.C.L. Gupta	Situation arising out of stoppage of developmental works in unauthorized colonies of Delhi despite issuance of provisional regularization certificates to them.	29.08.2011
2.	Dr. Jagdish Mukhi Shri Naresh Gaur Sh. Subhash Sachdeva	Situation arising out of increasing incidents of crime in Delhi, sense of insecurity in women, daily increasing number of missing children and continuously deteriorating law & order situation in Delhi	30.08.2011

3. Shri Rajesh Liloithia
Ch. Anil Kumar
Shri Arvinder Singh
Lovely
Discussion on improvement of 01.09.2011
environment of Delhi.
4. Shri Naseeb Singh
Shri Devender Yadav
Shri Nand Kishor
Discussion on condition of slum 05.09.2011
katras & *slum bastis* of Delhi
and future planning of Slum
Board.

V. **Authorization to present the Report of the Committee:**

The Committee authorized Shri Kanwar Karan Singh and in his absence, Shri Sahab Singh Chauhan to present its Report to the House.

Delhi
26th August, 2011


(Dr. Yoganand Shastri)
Speaker & Chairman
Business Advisory Committee